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17/6/92
Order/Judgement despatched
to Applicant/Respondent (s)
on 2.7.92

[Signature]
6/7/92

MP No. 816(92
for correcting
clerical mistake,
per six on 12/10/92

[Signature]
128/9/92

Order/Judgement dt. 17/6/92
served on Appint./Respt
on 30/6/92

R-P. No. 172/92 for
order to circulate
paper 15/10

Notice is issued to
Applicant on 23.10.92

[Signature]

Notice dt. 23.10.92
Served on Appint./Resp.
on 23.10.92

[Signature]
18/11/92

Recd. reply to RP172/92
from applicant on 17/12/92

[Signature]
17/12/92

R.P. No 172/92

O.A. No. 445/92

Date:
19-10-1992

Mr. V. S. Masuarkar for Review
Petitioner (Original respondent)
Mr. D. V. Gangal Review respondent
(Original applicant)

Let notice be issued to the
original applicant under RP
A.D.

Adjourned to 21-12-1992

[Signature]
(M.Y. PRIOLKAR) (S.K. DHANON)
M(A) VC